

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 26

IA 3958/2023 IA 3973/2023 IA 4136/2023 IA 4138/2023 IA 851/2024

In
C.P. (IB)/4578(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **10.07.2024**

NAME OF THE PARTIES: NITIN SURESH SATGHARE & ORS V/s
PANCARD CLUB LTD

SECTION 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Abdullah Queresi i/b Malavika Sachin, Ld. Counsel for the Respondent in IA 3958/2023 and I.A. 4136/2023 present. Adv. Niyati Merchant i/b MDP & Partners for the Respondent No. 2 Bank of Baroda. Ms. Tejashree Gawde, Ld. Counsel for the Respondent in IA 4136/2023 present. Mr. Yash Badkur, Ld. Counsel for the Applicant in IA no. 851/2024 and 4136/2023 for Aron Resort Pvt Ltd.
2. Ld. Counsel for the Monitoring Committee (MC) submits that a meeting of the MC was held yesterday and it was decided that some of the application may be prosecuted by the RA instead of MC. Accordingly, seeks time to do the needful.
3. List this matter on **08.08.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)